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Title : Introduction of the Indian Trusts (Amendment) Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill further to amend the Indian Trusts Act, 1882.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trusts Act, 1882. "

*The motion was adopted.*

SHRI PRANAB MUKHERJEE: I introduce the Bill.

...*(Interruptions)*

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 3.8.09

\*\* Introduced with the recommendation of the President.